

# HIGH COURT OF MANIPUR AT IMPHAL

## Annexure – I

### PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2023

Type of Cases	Pendency as on 01.01.2023	Institution of cases during the year 2023	Disposal of cases during the year 2023	Total Pendency as on 31.12.2023
Civil	2896	1398	1159	3135
Criminal	334	177	173	338
Total	3230	1575	1332	3473

## Annexure – II

### AGE WISE PENDENCY POSITION OF MAIN CASES IN THE HIGH COURT AS ON 31.12.2023

Type of Cases	Age wise pendency as on 31.12.2023				Total Pendency as on 31.12.2023
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	862	1684	541	48	3135
Criminal	84	181	46	27	338
Total	946	1865	587	75	3473

## Annexure – III

### PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2023

Type of Cases	Pendency as on 01.01.2023	Institution of cases during the year 2023	Disposal of cases during the year 2023	Total Pendency as on 31.12.2023
Civil	4895	1767	1346	5316
Criminal	2695	834	720	2809
Total	7590	2601	2066	8125

## Annexure – IV

### AGE WISE PENDENCY POSITION OF MAIN CASES IN THE SUBORDINATE COURTS OF MANIPUR AS ON 31.12.2023

Type of Cases	Age wise pendency as on 31.12.2023				Total Pendency as on 31.12.2023
	0 to 1 year old cases	1 to 5 years old cases	5 to 10 years old cases	More than 10 years old cases	
Civil	1336	2685	1024	271	5316
Criminal	692	1394	624	99	2809
Total	2028	4079	1648	370	8125

*P. Athing 25/01/24*  
SUPERINTENDENT: STATEMENT